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# Bihar Buildings (Lease, Rent And Eviction) Control (Amendment) Act, 1960

## 1 of 1961

[25 January 1960]

#### **CONTENTS**

- 1. Short Title
- 2. Amendment Of Section 1 Of Bihar Act Iii Of 1947

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[25 January 1960]

An Act to amend the Bihar Buildings (Lease, Rent and Eviction) Control Act, 1947. Be it enacted by the Legislature of the State of Bihar in the Eleventh Year of the Republic of India as follows: 1. For Statement of Objects and Reasons see the Bihar Gazette (Extraordinary) of the 9th November, 1960.

#### 1. Short Title :-

This Act may be called the Bihar Buildings (Lease, Rent and Eviction) Control (Amendment) Act, 1960.

## 2. Amendment Of Section 1 Of Bihar Act Iii Of 1947 :-

In sub-section (3) of Section 1 of the Bihar Buildings (Lease, Rent and Eviction) Control Act, 1947 (Bihar Act III of 1947) for the words and figures "up to and including the 31st March, 1961" the words and figures "upto and including the 31st March, 1966" shall be substituted.